

Report

Mayavan, Shri
 Meghachandra, Shri M.
 Menon, Shri Vishwanatha
 Mohamed Imam, Shri
 Molahu Prasad, Shri
 Mukerjee, Shri H. N.
 Muthusami, Shri C.
 Naik, Shri R. V.
 Nair, Shri Vasudevan
 Nayar, Shri K. K.
 Patel, Shri J. H.
 Patil, Shri N. R.
 Rajaram, Shri
 Ramamoorthy, Shri P.
 Ramamurti, Shri P.
 Ranga, Shri
 Ray, Shri Rabi
 Satya Narain Singh,
 Shri
 Sen, Dr. Ranen

Sequeira, Shri
 Sharda Nand, Shri
 Sharma, Shri Beni Shanker
 Sharma, Shri N. S.
 Sharma, Shri Yogendra
 Shastri, Shri Ramavatar
 Shastri, Shri Raghuvir Singh
 Shastri, Shri Shiv Kumar
 Shivappa, Shri N.
 Somani, Shri N. K.
 Somasundaram, Shri S. D.
 Sreedharan, Shri A.
 Thakur, Shri P. R.
 Umanath, Shri
 Vajpayee, Shri A. B.
 Viswambharan, Shri P.

Mr. Deputy-Speaker: The result of the division is:

Ayes: 114; Noes* 75.

The motion was adopted.

15.39 hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
 TENTH REPORT**

Mr. Deputy-Speaker: We take Private member's business.

श्री हरबयाल देबगुण (पूर्व दिल्ली) :
 उपाध्यक्ष महोदय मैं प्रस्ताव करता हूँ :

“कि यह सभा गैर-सरकारी सदस्यों के विषयकों तथा संकल्पों सम्बन्धी समिति के दसवें प्रतिबदन से जो 25 जुलाई को सभा में पेश किया गया था सहमत है।”

Mr. Deputy-Speaker: The question is:

“That this House agrees with the Tenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 25th July, 1967.”

The motion was adopted.

15.40 hrs.

RESOLUTION RE. WAGE FREEZE POLICY

Mr. Deputy-Speaker: Shri K. Ramani may now move his resolution.

Shri C. K. Chakrapani (Ponnani): Sir, I am moving it.

*Noes: The name of one Member could not be recorded.